

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-105
IB-1874/ND/2019
New IA1980/2024

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

.....Applicant

Vs.

M/s. Sarveshwar Creations Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Abhishek Devgan and Mr. Vishal Hirawat
Advocates
For the EPFO : Kaushik Dey

ORDER

New IA-1980/2024:-

This is the 10th quarterly progress report filed by the Liquidator in terms of Regulation 15 of IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Ld. Counsel for the Liquidator. The progress report for the quarter ended on 31.03.2024 is taken on record. With these observations, the present IA is **disposed off**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**